

RAJYA SABHA

Monday, the 30th March, 1998/9th Chaitra, 1920 (Saka)

The House met at five minutes past eleven of the clock, Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

I. Notification of the Ministry of Industry

II. Report and Accounts (1996-97) of the Tannery and Footwear Corporation of India Ltd., Kanpur and related papers.

III. Report and Accounts (1996-97) of the H.M.T. Ltd. Bangalore and related papers.

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Industry Notification S.O. No. 451(E), dated the 24th June, 1997, publishing the Oil Pressure Stoves (Quality Control) Order, 1997, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, together with a statement giving reasons for delay in laying.

[Placed in the Library, See No. LT—101/98]

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- II. (a) Twenty-eighth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in the Library, See No. LT—84/98]

- III. (a) Forty-Fourth Annual Report and Accounts of the H.M.T. Limited, Bangalore, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

Accounts (1996-97) of the Securities and Exchange Board of India, Mumbai and related papers

[Placed in the Library, See No. LT—91/98]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI R.K. KUMAR): Sir, On behalf of Shri Yashwant Sinha: I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Annual Accounts of the Securities and Exchange Board of India, Mumbai, for the year 1996-97, and the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in the Library, See No. LT-105/98]

I. Notification of Ministry of Finance

II. Statements showing action taken by Govt. on Assurances, promises and Undertakings.

SHRI R.K. KUMAR: Sir, I also lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Finance Notification G. S. R. No. 87(E), dated the 24th February, 1998, publishing the Leaders of Opposition in